NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

29

C.P No. 193/(MAH)/2017 M.A. No. 259/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Kirloskar Industries Ltd & Ors.

V/s.

Kirloskar Brothers Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1, Mr. DINYAR MADON
MR. TUSHAR AJINKYA
MS. TRISHA SARKAR
MS. SUKANYA SEHGAL

MS. SUKANYA SEHGAL

ORDER

MA 259/2017 in CP 193/241-242/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)